GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) NEW DELHI: DATED THE

FEBRUARY, 1986. 3-1986

NOTIFICATION (INCOME_TAX)

No. CCT (F.No.176/76/85-IT(AI). In exercise of the powers conferred by sub-section (2)(b) of Section 80-G of the Incometax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Sri Valleeswarar Temple/Devasthanam, at Mylapore, Madras as a place of historic importance.

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To The Manager, Government of India Press, Ring Road, Mayapuri Industrial Area, (Near Rajouri Garden), New Delhi.

Copy to:-

1. The Commissioner of Income-tax, Tamil Nadu-I, Madras.

All other Commissioners of Income-tax,
 All chambers of Commerce in Tamil Nadu, Madras.

4. Comptroller & Auditor Genral of India, New Delhi.
5. The Chastman, Board of Trustees, Sri Valleeswarar Temple/Devasthanam, South Mada Street, Mylapore, Madras-600004.

(R.K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA